

National Company Law Tribunal

Allahabad Bench

CP NO. (IB)/07/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE COMPANY: *Oriental Bank of Commerce vs Attero Recycling Pvt. Ltd.*

SECTION OF THE COMPANIES ACT/ I & B CODE : U/S *7 of I & B Code 2016.*

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-------------------------|--------------------|-----------------------|------------------|
| <u>1.</u> | <i>RAKESH KUMAR ADL</i> | | <i>Adl</i> | <i>Rak</i> |
| <u>2.</u> | | | | |

CP No.(IB) 07/ALD/2018

Sri Maneesh Mehtrotra for the Financial Creditor.

The present case is filed as a fresh case under section 7 of the I & B Code of 2016.

The Registry is directed to make scrutiny of the case.

Further the petitioner is directed to serve a copy of this order along with copy of a petition to the Corporate Debtor Company. Further a formal notice be issued on behalf of this court inviting objection, if any.

The matter to be listed on 22nd February, 2017.

Date: 23/01/2018

Typed by
Jyoti
(Stenographer)

Sd
H.P. Chaturvedi,
Member(Judicial)